


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	For filing Affidavit	14	Katwa Construction Company Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	1. SANJEEV R. KULKARNI M: 9886985108	KATWA CONSTRUCTION CO. LTD	

ORDER

Counsel for Petitioner is present. He has filed memo along with Affidavit stating that, the company is not governed by any regulatory authority. List it for orders on 17/11/2017.


Member (T)


Member (J)